

2018
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 4414 - A

Dated, Calcutta, the 4th July, 2018

From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To :

- 1) The District Judge of all Districts including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**

Sub. : Filling up of the post of Presiding Officer in CGIT-cum-Labour Court-1/National Industrial Tribunal at Mumbai, under Ministry of Labour & Employment, Government of India.

Sir,

With reference to the subject captioned above, I am directed to inform that a vacancy circular being No. A-12030/03/2017-CLS-II dated 25.06.2018, alongwith its enclosures has been received from the Ministry of Labour & Employment, Government of India, with information that the post of Presiding Officer in Central Government Industrial Tribunal (CGIT)-cum-Labour Court-1/National Industrial Tribunal for Mumbai is to be filled up and the said circular has been **uploaded** in the official website of Ministry of Labour & Employment, Government of India (**<https://labour.gov.in>**), for information of all concerned.

In this context, I am to request you to inform the eligible judicial officers to visit the said website of the Ministry and download the content and, if willing, to forward their filled in application (in prescribed proforma), alongwith requisites, as sought for, to reach the Hon'ble Court **on or before 23.07.2018** for further necessary action in the matter at this end.

Yours faithfully,

Sd/=

Registrar (Judicial Service)